

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 02  
**(CAA)-52(PB)/2020**

**IN THE MATTER OF:**

MGSHAHANI and Co. Delhi Pvt. Ltd. and  
EM GEE ESS Rentals Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 31.07.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant  
For the RD & OL

Mr. Kabir Diwan & Mr. Deepak Diwan, Advs.  
Ms. Tania Sharma & Ms. Shankari Mishra,  
Advs.

**ORDER**

**CA-346/2020**

Urgent application is hereby **allowed** by admitting the  
Company Petition, vide separate order follows.

- Sd -

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)